

The Income Tax Officer
Ward No 1(2), Room No 380 A,
C R Building, I P Estate
New Delhi – 110001

09-4-2021

Sub : In the matter of Liquidation Process of Aastha Surgimed Ltd (PAN –AAACA9960G) under IBC 2016

Ref : Your claim dated 20-11-2019 in the CIRP of Aastha Surgimed Ltd under IBC 2016

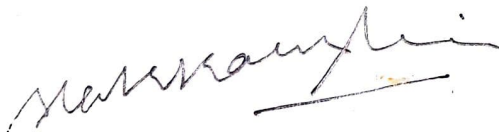
Dear Sir,

This is to intimate you that the Hon'ble Bench IV, NCLT, Delhi has ordered commencement of Liquidation Process against Aastha Surgimed Ltd (PAN-AAACA9960G, A-1/52, Local Shopping Complex, Paschim Vihar, New Delhi – 110063) under IBC 2016 vide their order dated 23-02-2021. The undersigned has been appointed as the Liquidator by the Hon'ble NCLT in the matter. The order for commencement of Liquidation Process and appointment of the undersigned was shared by the Resolution Professional with the undersigned on 05-03-2021. Subsequently, the undersigned has made a public announcement in Form B according to the IBBI(Liquidation Process) Regulations 2016. The publication has been done in Jansatta (Hindi) and Financial Express (English) of 09-04-2021. A copy of the same is attached for your reference.

The undersigned has written to the email id of your office (copies attached) as provided by the Resolution Professional. However, the Income Tax department has not submitted any claim in the Liquidation Process till date. You are requested to submit your claim along-with proofs of claim, on an urgent basis so that the undersigned could verify the same and consider the same in the process.

In case of any queries, please feel free to contact the undersigned.

Yours Sincerely,



Alok Kaushik

Liquidator

(Aastha Surgimed Ltd)

Regn No : IBBI/ IPA-002/IP-N00253/2017-18/10767

Address : G-105, Sai Baba Apartments, Sector-9, Rohini, Delhi – 110085

Mobile : 9811470267

Email : liquidator.asl@gmail.com, alok_kaush@yahoo.com



attached:

1. Public Announcement done by the Liquidator
2. Emails sent by the Liquidator

ED7965267661N INR:696E7968257
SP PRASHANT VIHAR SO 110085
Counter No:1,12/04/2021,11:41
To:THE INCOME TAX,WARD NO 1 (2) RD
PIN:110001, New Delhi 690
From:ALOK KAUSHI,G 105 SAI BABA A
Ap:50085
Amt:29.50(Cash)/Tax:4.50
<Track on www.indiapost.gov.in>



FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AASTHA SURGIMED LTD

1.	NAME OF CORPORATE DEBTOR	AASTHA SURGIMED LTD
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	30-07-1998
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC-Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY	U74899dl1998PLC094498
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Shop No 52 A – 1 Block Local Shopping Complex, Paschim Vihar, Delhi - 110063
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	23-02-2021 (date of order for commencement of Liquidation Process)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	23-02-2021
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	ALOK KAUSHIK REGN NO : IBBI/IPA-002/IP-N00253/2017-18/10767
9.	ADDRESS AND EMAIL OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	G-105, SAI BABA APARTMENTS,ROHINI SECTOR – 9, DELHI-110085 EMAIL : alok_kaush@yahoo.com
10.	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	G-105, SAI BABA APARTMENTS,ROHINI SECTOR – 9, DELHI-110085 EMAIL : liquidator.asl@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	04-04-2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bench IV, New Delhi has ordered the commencement of liquidation of Aastha Surgimed Ltd on 23-02-2021 under Section 33 of the Code. The order copy has been received by the appointed Liquidator on 05-03-2021.

The stakeholders of Aastha Surgimed Ltd are hereby called upon to submit their claims with proof, on or before 04-04-2021 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of the Liquidator: Alok Kaushik



Date : 08-03-2021

place : Delhi

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Track Consignment

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* Indicates a required field.

* Consignment Number

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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Prashant Vihar SO	12/04/2021 11:42:38	110001	29.50	Inland Speed Post	New Delhi GPO	13/04/2021 14:40:50

Event Details For : ED796525766IN

Current Status : Item Delivery Confirmed

Date	Time	Office	Event
13/04/2021	14:40:50	Indraprastha HO	Item Delivery Confirmed
13/04/2021	10:08:24	Indraprastha HO	Out for Delivery
13/04/2021	09:49:31	Indraprastha HO(Beat Number :44)	Item Delivered [To: 41(Addressee)]
13/04/2021	07:37:08	Indraprastha HO	Item Received
13/04/2021	04:38:32	NSH Delhi	Item Despatched
13/04/2021	02:19:34	NSH Delhi	Item Received
13/04/2021	00:00:00	NSH Delhi	Item Bagged
12/04/2021	15:28:50	Prashant Vihar SO	Item Bagged
12/04/2021	11:42:38	Prashant Vihar SO	Item Booked

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Intimation regarding Liquidation Process of Aastha Surgimed Ltd

6 messages

ALOK KAUSIK <liquidator.asl@gmail.com>
To: delhi.ito1.2@incometax.gov.in

Fri, Mar 19, 2021 at 3:24 PM

Dear Sir,

Kindly note that the Hon'ble NCLT, Bench IV has ordered for commencement of Liquidation Process against the Corporate Debtor Aastha Surgimed Ltd (CIN U74899DL1998PLC094498). The undersigned has been appointed the Liquidator in the matter by the Hon'ble NCLT.

The undersigned has made a public announcement in Financial Express and Jansatta on 09-03-2021. A copy is attached for your reference. You are requested to take note and may file your claims in the process as specified.

For any information in the matter, please call/ write back to the undersigned.

regards

Alok Kaushik
Liquidator of Aastha Surgimed Ltd
Regn No : IBBI/IPA-002/IP-N00253/2017-18/10767
Mobile : 9811470267

 **Public Ann _ Aastha Surgimed.pdf**
175K

Mail Delivery System <MAILER-DAEMON@pdcsmt13.incometax.gov.in>
To: liquidator.asl@gmail.com

Sat, Mar 20, 2021 at 3:35 PM

This is the mail system at host pdcsmt13.incometax.gov.in.

I'm sorry to have to inform you that your message could not be delivered to one or more recipients. It's attached below.


For further assistance, please send mail to postmaster.

If you do so, please include this problem report. You can delete your own text from the attached returned message.

The mail system

<delhi.ito1.2@incometax.gov.in>: host 10.10.12.109[10.10.12.109] said: 451
4.2.1 mailbox temporarily disabled: delhi.ito1.2@incometax.gov.in (in reply
to RCPT TO command)

Final-Recipient: rfc822; delhi.ito1.2@incometax.gov.in
Original-Recipient: rfc822;delhi.ito1.2@incometax.gov.in
Action: failed
Status: 4.2.1
Remote-MTA: dns; 10.10.12.109
Diagnostic-Code: smtp; 451 4.2.1 mailbox temporarily disabled:
delhi.ito1.2@incometax.gov.in

 **noname**
3K

ALOK KAUSIK <liquidator.asl@gmail.com>
To: delhi.ito1.2@incometax.gov.in

Tue, Mar 23, 2021 at 6:57 PM

Dear Sir,

To facilitate you in choosing the right format for claim, please find attached Form G format in which you could file your claims in the matter within the last date mentioned in the public announcement that is 04-04-2021.

regards

Alok Kaushik
Liquidator of Aastha Surgimed Ltd
Regn No : IBBI/IPA-002/IP-N00253/2017-18/10767
Mobile : 9811470267

On Fri, Mar 19, 2021 at 3:24 PM ALOK KAUSIK <liquidator.asl@gmail.com> wrote:

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Liquidator of Aastha Surgimed Ltd
Regn No : IBBI/IPA-002/IP-N00253/2017-18/10767
Mobile : 9811470267

 **Form_G_LP.pdf**
315K

Mail Delivery System <MAILER-DAEMON@pdcsmt13.incometax.gov.in>
To: liquidator.asl@gmail.com

Wed, Mar 24, 2021 at 7:11 PM

This is the mail system at host pdcsmt13.incometax.gov.in.

I'm sorry to have to inform you that your message could not be delivered to one or more recipients. It's attached below.

For further assistance, please send mail to postmaster.

If you do so, please include this problem report. You can delete your own text from the attached returned message.

The mail system

<delhi.ito1.2@incometax.gov.in>: host 10.10.12.108[10.10.12.108] said: 451
4.2.1 mailbox temporarily disabled: delhi.ito1.2@incometax.gov.in (in reply
to RCPT TO command)

Final-Recipient: rfc822; delhi.ito1.2@incometax.gov.in
Original-Recipient: rfc822;delhi.ito1.2@incometax.gov.in
Action: failed
Status: 4.2.1
Remote-MTA: dns; 10.10.12.108
Diagnostic-Code: smtp; 451 4.2.1 mailbox temporarily disabled:
delhi.ito1.2@incometax.gov.in

 **noname**
3K

ALOK KAUSIK <liquidator.asl@gmail.com>
To: delhi.ito1.2@incometax.gov.in

Sun, Apr 11, 2021 at 9:05 PM

The Income Tax Officer
Ward-1(2), Room No 380 A,
C R Building, IP Estate,
New Delhi - 110001

Dear Sir,

You have not filed your claim in the Liquidation Process of Aastha Surgimed Ltd. The undersigned has noted that a claim was filed by you during the CIRP. Kindly treat this as the final notice in case you want to file a claim in the Liquidation Process.

regards

Alok Kaushik
Liquidator of Aastha Surgimed Ltd
Regn No : IBBI/IPA-002/IP-N00253/2017-18/10767
Mobile : 9811470267

On Tue, Mar 23, 2021 at 6:57 PM ALOK KAUSIK <liquidator.asl@gmail.com> wrote:

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Alok Kaushik
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Mobile : 9811470267

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regards

Alok Kaushik
Liquidator of Aastha Surgimed Ltd
Regn No : IBBI/IPA-002/IP-N00253/2017-18/10767
Mobile : 9811470267

ALOK KAUSIK <liquidator.asl@gmail.com>

Mon, Apr 12, 2021 at 5:25 PM

To: delhi.ito1.2@incometax.gov.in, delhi.ito1.1@incometax.gov.in

The Income Tax Officer
Ward-1(2), Room No 380 A,
C R Building, IP Estate,
New Delhi - 110001

Dear Sir,

You have not filed your claim in the Liquidation Process of Aastha Surgimed Ltd (PAN - AAACA9960G) registered office at A-1/52, Local Shopping Complex, Paschim Vihar, New Delhi - 110063). The undersigned has noted that a claim was filed by you during the CIRP. Kindly treat this as the final notice in case you want to file a claim in the Liquidation Process.

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Liquidator of Aastha Surgimed Ltd
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